

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2025

Dated 24.02.2025

To,

(i) Sh. Ravinder Singh, Advocate,
Chief Election Commissioner,
for Delhi Bar Association Election 2024

(ii) Sh. Atul Rathe,
Returning Officer,
for Delhi Bar Association Election 2024

Respected Sir,

Please refer to our letter dated 19.02.2025 and 21.02.2025 regarding taking steps for procurement of EVMs/Ballot papers, setting up card reader machines and other equipments.

Sir, the Hon'ble High Court of Delhi, vide its order dated 21.02.2025 has fixed the date of conduct of election on 21.03.2025. It is impressed that considering the timelines and having regard to the preparations as to procurement of EVMs/Ballot papers, setting up card reader machines and other equipments, immediate action is desirable. In this respect, it may also be informed that the list of eligible I.d. Members of Bar has already been shared with the Delhi Bar Association on 04.02.2025.

You are, accordingly requested to initiate process and take necessary steps so as to ensure smooth conduct of election on 21.03.2025.

You are, accordingly, requested to expedite the steps, if not already taken.

Please treat this on priority basis.

Thanking you.

For forward
W. S. S.
1st Chairman
ABACC - 2024

No. 9875 /EC/DBA/2025

Copy to-

Yours Sincerely,

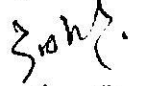
S. P. S.
Nodal Officer,

Election Committee DBA 2024

Dated _____

1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.

- 2) PS to Ld. Principal District & Sessions Judge (IIQs), THIC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THIC, Delhi.
- 4) Advocates Sh. Chandan Singh Rawat, Sh. Rakesh Bhalla, Sh. Dinesh Chaudhary- Members of Election Commission.
- 5) Advocates Sh. Subhash Tagra, Sh. Virender Singh and Sh. Prashant Diwan- Members of Election Tribunal.
- 6) Advocates Sh. Ankit Gupta, Sh. Harish Kaushik, Sh. Satish Kuma, Sh. Kshitiz Ahlawat and Sh. Garvit- Assistant Returning Officers.
- 7) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the same on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 8) R & I Branch (IIQ), THIC, Delhi with direction to display the same on all notice boards and other necessary places.


Nodal Officer, Election Committee
DBA Election 2024